COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 59 OF 2017 & IA NOS. 165, 331, 937 & 938 OF 2017

Dated: 20th December, 2017

Coram:	Hon'ble Mr. I. J. Kapoor, Technical Member	
	Hon'ble Mr. Justice N. K. Patil, Judicial Member	

In the matter of:			
Ms. Shruti Iyer Subhash Ananda Tambe & Ors.		Appellant(s)	
Vs.			
State of Maharashtra (Ministry of Power) & Ors.		Respondent(s)	

<u>ORDER</u>

Due to administrative reasons, the matter could not be taken up.

List the matter on <u>19.02.2018.</u>

COURT MASTER